Memorandum of Understanding (2005-2006) between Government of India (Ministry of Mines) and the Mineral Exploration Corporation Ltd, (MECL) New Delhi.

SHRI SURESH PACHOURI: Sir, on behalf of Shri Sis Ram Ola, I beg to lay on the Table a copy (in English and Hindi) of the Memorandum of Understanding between the Government of India (Ministry of Mines) and the Mineral Exploration Corporation Limited (MECL), for the year 2005-2006. [Placed in Library. See No. L.T. 2076/05],

## Report and Accounts (2003-2004) of the National Scheduled Tribes Finance and Development Corporation (NSTFDC) New Delhi.

SHRI SURESH PACHOURI: Sir, on behalf of Shri PR. Kyndiah, I beg to lay on the Table, under sub-section (1) of section 619Aof the Companies Act, 1956, a copy each (in English and Hindi) of the following papers:

- (a) Third Annual Report and Accounts of the National Scheduled Tribes Finance and Development Corporation (NSTFDC), New Delhi, for the years 2003-2004, together with the Auditor's Report on the Accounts and the comments of the Comptroiler and Auditor General of India thereon.
- (b) Review by Government on the working of the above Corporation. [Placed in Library. See No. L.T. 1905/05]

Memorandum of Understanding (2005-2006) between Government of India (Ministry of Water Resources) and the Water and Power Consultancy Services (1) Ltd. (WAPCOS).

THE MINISTER OF STATE IN THE MINISTRY OF WATER RESOURCES (SHRI JAI PRAKASH NARAYAN YADAV) Sir, I beg to lay on the table. A copy (in English and Hindi) of the Memorandum of Understanding between the Government of India (Ministry of Water Resources) and the Water and Power Consultancy Services (I) Limited (WAPCOS), for the year 2005-2006. [Placed in Library. See No. L.T. 2287/05]

## Memorandum of Understanding (2005-2006) between Government of India and the Hindustan Petroleum Corporation Ltd.

I SHRI SURESH PACHOURI: Sir, on behalf of Shri Mani Shankar Aiyar, I beg to lay on the Table a copy (in English and Hindi) of the Memorandum of Understanding between the Government of India (Ministry of Petroleum and Natural Gas) and the Hindustan Petroleum Corporation Limited, for the year 2005-2006. [Placed in Library. See No. L.T. 2248/05]